

State Labour Ministers' Conference

559. SHRI RAM SHEKHAR PRA-SAD SINGH:

SHRI P. S. MEHTA:

SHRI RAMAVATAR SHASTRI:

SHRI M. C. DAGA:

SHRI ARVIND M. PATEL:

Will the Minister of LABOUR be pleased to state:

(a) whether he had called a Conference of the Labour Ministers of the States on the 27th September, 1974;

(b) if so, the agenda in the conference;

(c) the decisions arrived at; and

(d) how many Ministers attended the Conference?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): (a) Yes.

(b) and (c). A statement giving the information is laid on the Table of the Sabha. [Placed in Library. See No. LT-8472/74].

(d) All State Labour Ministers were invited. The Labour Ministers of Andhra Pradesh, Assam, Bihar, Haryana, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Orissa, Punjab, Tamil Nadu, Uttar Pradesh and West Bengal attended the Conference; the State Government of Gujarat was represented by the Adviser to the Governor while some other States were represented by officials.

Body to promote use of Rashtra Bhasha in Ministry of Shipping & Transport

560. SHRI S. C. SAMANTA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether there is any Salahkar Samiti or any other body to assist the

Ministry in promoting the progressive use of Rashtra Bhasha in various department, undertakings, and institutions under the Ministry; and

(b) if not, the time by which it is proposed to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI): (a) No Salahkar Samiti has been constituted in the Ministry or in the departments and undertakings under the control of the Ministry. There is, however, an Official Languages Implementation Committee functioning in the Ministry to watch the progress in the implementation of the provisions of the Official Languages Act.

(b) There is at present no proposal to set up such a Samiti.

Non-Payment of Wages According to Minimum Wages Act to Workers by Farm Owners in Mehrauli

561. SHRI MADHURYYA HALDAR: Will the Minister of LABOUR be pleased to state:

(a) whether investigation reports by the Delhi Administration have revealed that 12 farm owners of Mehrauli are not paying their workers the wages stipulated in the Minimum Wages Act;

(b) if so, the names of the alleged farm owners; and

(c) the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): (a) to (c). According to information received from Delhi Administration, who are the "appropriate Government" in this case, complaints have been received by them about the non-payment of notified minimum wages by some farm owners in Mehrauli and these are under investigation: